

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3827
ANSWERED ON:23.08.2004
VIOLATION OF LABOUR LAWS
Munshiram Shri ;Yadav Shri Parasnath

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether labour laws are being violated in most of the industries of the country (as reported in Rashtriya Sahara dated August, 11,2004);
- (b) the number of States from which the Government has received reports about violation of labour laws till date, State-wise;
- (c) the total number of the industrial units, against which action has been taken by the Government so far, State-wise;
- (d) whether the Government is considering to issue any guidelines to the industrial units of the country in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

- (a) to (e): The information is being collected and will be laid on the Table of the House.